

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1475
ANSWERED ON:18.11.2010
CANCELLATION OF FLIGHTS DUE TO FOG
Singh Shri Ijyaraj ;Sinh Dr. Sanjay

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the passengers had to face many difficulties due to cancellation of many flights by the airlines on account of fog during the months of December and January;
- (b) the rules made for cancellation of flights by the private airlines on the ground of fog and the rules made for the aircrafts by the Government to take off flights in foggy conditions; and
- (c) the details of airlines which had violated these rules and the details of action taken against them?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a): During the last winter season, a total of 201 scheduled flights got diverted and 339 flights cancelled at Delhi airport due to fog causing inconvenience to passengers.
- (b) & (c): No such rules have been made. However, as per the past practice, DGCA issues Aeronautical Information Circular on Guidelines for aircraft operations during low visibility conditions at IGI airport, Delhi for compliance of all concerned.